BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

FORTY-NINTH REPORT

(Presented on 6.8.2013)

The Business Advisory Committee held a sitting on Monday, the 5^{th} August, 2013.

| 2. The Committee recommend the allocation of time to the following items of business as shown against each:- | | |
|--|--|--------------------------------|
| (1) | Discussion on the Statutory Resolution seeking disapproval of the Securities Laws (Amendment) Ordinance, 2013 (No. 8 of 2013). | 2 hours May be discussed |
| (2) | The Securities Laws (Amendment) Bill, 2013. (Consideration and passing) | together |
| (3) | Discussion on the Statutory Resolution seeking disapproval of the National Food Security Ordinance, 2013 (No.7 of 2013) | 6 hours May be |
| | | discussed |
| (4) | The Food Security (Second) Bill, 2013. (Consideration and passing) | together |
| (5) | The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2012. (Consideration and passing) | 4 hours |
| (6) | Discussion and voting on First Supplementary Demands for Grants (General) for the year 2013-14. | 4 hours |

(7) The Multi-State Co-operative Societies (Amendment) Bill, 2010.

(Consideration and passing)

4 hours

(8) The Securities Exchange Board of India (Amendment) Bill, 2013 – **to replace an Ordinance**.

2 hours

(Consideration and passing)

NEW DELHI; 5th August, 2013 Shravana 14, 1935 (Saka) MEIRA KUMAR (Smt.) Chairperson, Business Advisory Committee.